

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.173/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	Berger Paints India Ltd. -Versus- Precision Engineers & Febricators Pvt.Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ishani Singh, Adv } L & T Finance

4/10/17

1. URMILA CHAKRABORTY, Adv. } Axis Bank Ltd.

4/10/17

ORDER

Ld. Counsel for the financial creditor for L & T Finance and Axis Bank Ltd. are present.

Ld. Counsel for L & T Finance has moved an application for proportionate voting right according to their exposure at the CoC meeting.

List the matter on 17/10/2017 for hearing.

sd/-

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)